

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati the 28th of January, 2025

NO. HC.VII-84(Pt.I)/2020/615/A ### On the recommendation of the Judicial Academy, Assam, the Hon'ble High Court has been pleased to direct the following Court Managers working in the Gauhati High Court (Principal Seat) and District Courts of Assam to attend a "**Two Days Skill Development Programme for Court Managers**", scheduled to be held on 18th and 19th of February, 2025 from 10.00 A.M. to 4.00 P.M. at the Judicial Academy, Assam :

Sl. No.	Name	Place of posting
1	Shri Paul Teron	Baksa
2	Smti. Usham Deepika Devi	Barpeta
3	Shri Jayanta Jeet Bora	Bongaigaon
4	Shri Anirudha Saikia	Cachar
5	Shri Utpal Boruah	Chirang
6	Smti. Pushpanjali Das	Morigaon
7	Shri Pulakesh Saikia	Dibrugarh
8	Shri Jul Dutta	Dhubri
9	Shri Pulastyya Phukan	Sivasagar
10	Shri Bhaskar Jyoti Sharma	Dima Hasao
11	Dr. Sapina Yasmin	Goalpara
12	Shri Kushal Lahkar	Golaghat
13	Shri Ambarish Sarma	Nalbari
14	Shri Pranjal Lahkar	Jorhat
15	Smti. Priyanka Sarmah	Kamrup (M)
16	Shri Abhijit Peju	Hailakandi

17	Shri Bhargav Jyoti Bora	Sribhumi
18	Smti. Usha Rani Phukan	Karbi Anglong, Diphu
19	Smti. Himashree Bhuyan	Kokrajhar
20	Shri Raj Kamal Pegu	Lakhimpur
21	Shri Hrishikesh Goswami	Kamrup, Amingaon
22	Shri Nandan Baruah	Nagaon
23	Shri Udit Shankar Choudhury	Udalguri
24	Shri Deepankar Paul	Dhemaji
25	Shri Ronjyoti Choudhury	Sonitpur
26	Smti. Binny Borah Hazarika	Tinsukia
27	Smti. Mrinalini Das	Darrang
28	Shri Iftekar H. Ahmed	Principal Seat (Gauhati High Court)

By Order,
Sd/- S.Dhar

REGISTRAR (JUDICIAL)

Memo No.HC.VII/84/2020/616/A Dated: 28- 01-2025

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

3. The Registrar (Admin./Vigilance), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District and Sessions Judge,
Baksa / Barpeta / Bongaigaon / Cachar / Chirang / Darrang / Dhemaji /
Dhubri / Dibrugarh / Goalpara/ Golaghat/ Hailakandi / Jorhat / Kamrup(M)

/ Kamrup / Sribhumi / Karbi Anglong/ Kokrajhar / Lakhimpur / Majuli/
Morigaon/ Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia/ Udalguri.

(He/ She is requested to inform the Court Manager of his/her district, about this notification accordingly).

6. All Court Managers of District Courts in Assam.
7. Shri Iftekar H. Ahmed, Court Manager, Principal Seat, Gauhati High Court, Guwahati.
 - a. The participants are to intimate their travel itinerary, in writing in the format given below, to the Judicial Academy, Assam by email at judicialacademyassam@gmail.com on or before **10-02-2025** to enable the Academy to arrange for accommodation.

Name & Designation	Date of Arrival	Accommodation required (Yes/No)	Mobile Number (WhatsApp)

- b. Academy will provide conveyance to the participants, who avail the accommodation, as arranged by the Academy, only from the place of accommodation to the Judicial Academy, Assam during the training period.
 - c. The participants are to arrange for accommodation and food for the staff accompanying them, if any.
8. The Project Manager, Gauhati High Court, Guwahati.
(He is requested to upload the Notification immediately to the Official Website of Gauhati High Court, Guwahati).
 9. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy.
 10. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
 11. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]


REGISTRAR (JUDICIAL)

28-01-2025